

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND
APPEAL NO. 12 OF 2016

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur for R-1

Mr. Anand K. Ganesan
Mr. Swapna Seshadri
Mr. Neha Garg for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd. **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur for R-1

Mr. Anand K. Ganesan
Mr. Swapna Seshadri
Mr. Neha Garg for R-2 & R-3

Ms. Sakie Jakharia for R-4

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd.

.... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur for R-1

Mr. Anand K. Ganesan
Mr. Swapna Seshadri
Mr. Neha Garg for R-2 & R-3

ORDER

As the matter was not reached, post this matter for hearing on **20.08.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

tpd/vt